

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 2243/93

9

New Delhi this the 7th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Union of India through

1. The General Manager,  
Baroda House, New Delhi.
2. Divisional Personnel Officer,  
Northern Railway,  
State Entry Road,  
New Delhi. .... Applicants

(None for the applicants)

Versus

1. Sh. Sukhram,  
S/O Sh. Inderjeet,  
Pump Engine Driver,  
Under Electric Foreman  
(Power), Northern Railway,  
Divisional Officer, N/Delhi.  
Also  
\* at Flat No. 60, Pocket B-8,  
Sector-IV, Rohini, Delhi-85.

2. The Presiding Officer,  
Central Government Labour Court,  
Nirmal Tower, Barakhamba Road,  
New Delhi-1

4. The Assistant Collector,  
Old Civil Supply Building,  
Tis Hazari, Delhi. .... Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

None for the applicants (UOI) even on the second call.

This O.A. is dismissed for default and non prosecution.

*Sneha*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*R. Adige*  
(S.R. Adige)  
Vice Chairman(A)

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